

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW
DELHI
(Execution Application No. 41/2023)
In
Original Application No. 94/2021

In the matter of :

Haider
Ali

...Applicant

Versus

Union of India &
Ors.

...Respondent(s)

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बिनोद कुमार दौडियाल / Vinod Kumar Dhaundiyal
प्रशासक / Administrator
केन्द्रीय भूमि जल प्राधिकरण / Central Ground Water Authority
जल संसाधन, नदी विकास एवं गंगा संरक्षण
Deptl of Water Resources, River Development & Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार / Government of India

Filed by

GIGI C. GEORGE, ADVOCATE
STANDING COUNSEL (UOI)
CH. NO. 457, LAWYERS BLOCK -1,
DELHI HIGH COURT, NEW DELHI
Gigicgeorge.adv42@yahoo.in
M-9810625315

Place : New Delhi

Date: 20.01.2026

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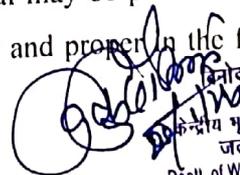
...Respondent(s)

**COMPILATION OF REPLIES SUBMITTED BY RESPONDENTS/CRICKET
STADIUMS REGARDING MONTHLY AND YEARLY WATER USAGE FOR
GROUND IRRIGATION, INCLUDING PROPORTION OF STP TREATED
AND FRESH WATER USED - IN COMPLIANCE WITH ORDERS DATED
19.03.2025, 17.07.2025 & 13.10.2025 PASSED BY THE HON'BLE
TRIBUNAL.**

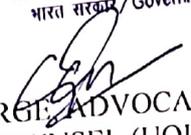
It is most respectfully submitted that:

1. That the Hon'ble Tribunal, vide order dated 19.03.2025, directed the respondents/cricket stadiums to file additional reply disclosing monthly and yearly use of quantity of water required for irrigating the cricket grounds, proportion of STP treated water and fresh water.
2. That subsequently, on 17.07.2025, when the matter was again taken up for hearing, the Hon'ble Tribunal was further pleased to direct the respondents to furnish advance copies of their replies to the learned Counsel for the Central Ground Water Authority (CGWA), so as to enable compilation and disclosure of the requisite information in a tabulated format.
3. That in compliance with the aforesaid directions of the Hon'ble Tribunal, responses/replies were received by CGWA from five Cricket Associations, namely Tamil Nadu Cricket Association, Punjab Cricket Association, Vidarbha Cricket Association, Cricket Association of Bengal, and Mumbai Cricket Association. The said replies were duly compiled by CGWA and placed before the Hon'ble Tribunal in tabulated form as Annexure-I to the compilation report dated 09.10.2025 (Paper Book Page No. 2425).

4. That thereafter, the matter was lastly listed on 13.10.2025, wherein the Hon'ble Tribunal directed the remaining respondents/cricket stadiums to file their replies and furnish copies thereof to the learned Counsel for CGWA positively within a period of four weeks.
5. That pursuant to the said directions, responses have been received only from five respondents/cricket stadiums, namely Haryana Cricket Association, Kerala Cricket Association, Assam Cricket Association and Cricket Club of India (Brabourne Stadium) and Y.S. Rajasekhara Reddy ACA VDCA Cricket Stadium. Consolidated information disclosed by the Cricket Associations as on 19.01.2026 (including status of 05 stadiums mentioned in para 3) have been duly summarized in tabulated form and annexed hereto as **Annexure-I**. The detailed replies are not being enclosed for the sake of brevity as the same have already been submitted to Hon'ble NGT, with advance copies furnished to learned Counsel for CGWA.
6. That the present compilation of responses/replies received from the respondents/cricket stadiums is respectfully submitted for the kind consideration of this Hon'ble Tribunal. It is further prayed that appropriate directions may be issued to the remaining respondent cricket stadiums who have not furnished their responses to the CGWA despite several directions issued by the Hon'ble Tribunal. List of cricket stadiums who have not furnished advance copy to CGWA/not filed their reply before Hon'ble Court in pursuance to the directions issued by Hon'ble Tribunal vide order dated 19.03.2025, 17.07.2025 and 13.10.2025 is annexed and marked as **Annexure-II**.
7. In view of the above, Hon'ble Tribunal may be pleased to pass such further orders and/or directions as may be deemed fit and proper in the facts and circumstances of the case.


 प्रशासक / Administrator
 जल संसाधन, नदी विकास एवं गंगा संरक्षण
 Deptt of Water Resources, River Development & Ganga Rejuvenation
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 GIGI C. GEORGE, ADVOCATE
 STANDING COUNSEL (UOI)
 CH. NO. 457, LAWYERS BLOCK -1,
 DELHI HIGH COURT, NEW DELHI
 Gigicgeorge.adv42@yahoo.in
 M-9810625315

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Annexure - I

Consolidated information w.r.t Monthly and yearly use of quantity of water required for irrigating the cricket grounds, proportion of STP treated water and fresh water

Name of Stadium/ Cricket Association (Respondent)	Monthly Status				Yearly Status				Status of RWHS Installed	Remarks
	Use of water for irrigating the ground/ green belt	Proportion of STP treated	Proportion of Fresh Water		Use of water for irrigating the ground/ green belt	Proportion of STP treated	Proportion of Fresh Water			
			Ground Water	Supply from other sources			Ground Water	Supply from other sources		
IS Bindra Stadium, Mohali/ Punjab Cricket Association	6000 KLM approx.	Nil	6000 KLM	Nil	72000 KLY	Nil	72000 KLY	Nil	02 RWHS installed and functional	Installation of STP or supply of treated water is not feasible.
Jamtha, Nagpur/ Vidarbha Cricket Association	1367 KLM	492 KLM	875 KLM	Nil	16404 KLY	5904 KLY	10500 KLY	Nil	Installed in 2018 & fully functional	Two STP plants having capacity of 10KLD each installed in 2024 are fully functional.
Eden Gardens, Kolkata/The Cricket Association of Bengal	1250 KLM	Nil	1250 KLM	Nil	15000 KLY	Nil	15000 KLY	Nil	Taking steps for installation of effective RWHS.	Installation of 150 KLD Sewage Treatment Plant implementing MBBR technique and Rain Water Harvesting in process.
Wankhede Stadium/ Mumbai Cricket Association	4500 KLM	4500 KLM	Nil	Nil	54000 KLY	54000 KLY	Nil	Nil	RWHS installed in March 2017.	Also installed three ring wells as RWHS pits.
M A Chidambaram Stadium, Chennai/ Tamil Nadu Cricket Association	3000 KLM	3000 KLM	Nil	Nil	36000 KLY	36000 KLY	Nil	Nil	Installed	The STP facility, which has a maximum output of 150 KLD, has been functional and generates 100-120 KLD, which is sufficient for the requirements of the answering Respondent stadium.

Chaudhary Bansi Lal Cricket Stadium, Lahli (Haryana)	2698.75 KLM	Nil	2698.75 KLM	Nil	32385 KLY	Nil	32385 KLY	Nil	2 RWHS Installed and functional	Respondent is also in the process of installing a 50 KLD hg SBR Technology based wastewater treatment plant and treated water shall be utilized for green belt and pitch maintenance
Karyavattom Sports Facilities Limited (KSFL), Kerala, Trivandrum	Between 400 KL and 600 KL	10,000 litres per day (10 KLD) X 30 days = 300KL/ Month	225 KLM	Nil	6000 KLY	300KL/ Month X 12 = 3600KL/Year	225 KL/ Month X 12 = 2700 KL/ Year	Nil	Nil	A Memorandum of Understanding has been signed with the Kerala Rural Water Supply and Sanitation Agency (Jalanidhi) for the development of source water and installation of a rainwater harvesting system at the stadium
ACA Stadium, Baraspara, Guwahati/ Assam Cricket Association	2234 KLM	Nil	2234 KLM	Nil	250208 KLY	Nil	250208 KLY	Nil	Installed	STP having capacity of 10 KLD installed. However, as disclosed by the respondent, treated water has not yet been reused for irrigation purpose of the ground since the Advanced Tertiary Treatment (ATT) unit required for enabling the reuse of treated STP water is under process of installation.
Brabourne Stadium, Mumbai/ Cricket Club of India	3000 KL	*Nil	Nil	**3000 KL	227000 KLY	*Nil	Nil	**227000 KLY	Ring well constructed which stores & facilitate recharge GW seeping through the ground	*Installation of STP is not feasible due to severe space constraint. However, CCI is also in process of getting the MoU executed between CCI & BMC for supply of sewage treated water for quantam 100 KLD approx. from Colaba Sewage Treatment Plant. ** Water requirement for irrigating the ground at Brabourne Stadium is being fulfilled by sourcing water from the Municipal Corporation of Greater Mumbai and H.H. Roadlines.
Y.S. Rajasekhara Reddy ACA VDCA Cricket Stadium, Vishakapattanam	21KLM	Nil	21KL	Nil	252 KL	Nil	252 KL	Nil	02 RWH installed, scheduled to be fully operational by 2026.	VDCA disclosed that "Mandate of STP at the ACA-VDCA is untenable on grounds of technical impossibility, economic non-viability, and environment sustainability, making compliance unduly burdensome and irrational".

Annexure-II

S.No.	List of Respondents/Cricket Stadiums who have not submitted their replies in compliance with the Hon'ble Tribunal's orders dated 19.03.2025, 17.07.2025 and 13.10.2025
1.	Saurashtra Cricket Association Stadium, Rajkot C/o Saurashtra Cricket Association, Through Himanshu P Shah, Hon. Secretary, E-mail: saucricket@gmail.com;
2.	Shaheed Veer Narayan Singh International Stadium, Raipur C/o Chhattisgarh State Cricket Sangh, maintenance of the stadium is under PWD, Through Dinesh Ready Sub Engineer, E-mail: dkroy16.71@gmail.com;
3.	Arun Jaitley Stadium, Delhi C/o Delhi and District Cricket Association, Through Ajay Kumar Chaurasia, Chief Engineer (Civil) Email: akc1967@grnail.com;
4.	MCA Cricket Stadium, Gahunje, Pune C/o Maharashtra Cricket Association, Through Shri Manohar R. Bhaysar, Store and Purchase Manager Email: cricketmaharashtra@yahoo.com;
5.	Sawai Mansingh Stadium, Jaipur C/o Rajasthan Cricket Association, Through Bhawanishankar Samota, Secretary, RCA Email: rca@cricketrajasthan.in;
6.	Holkar Stadium, Indore C/o Madhya Pradesh Cricket Association, Through Rohit D Pandit, CAO, MPCA, Email: cricket.operations@mpcaonline.com;
7.	Dr. DY Patil Stadium, Mumbai C/o Dr. D. Y. Patil Stadium, Through Shri Sanjiv Dongre, Professor of Architecture, Email: sanjiv.dongre@dypatil.edu;
8.	Green Park Stadium, Kanpur

	C/o Department of Sports Uttar Pradesh (UPCA), Through Smt. Mudrika Pathak Dy. Director Email: dydirectorsports@gmail.com;
9.	Bharat Ratna Shri Atal Bihari Vajpayee Ekana Cricket Stadium, Lucknow C/o Not Provided, Through Pradeep Singh Liaising Officer, Email: Not Given;
10.	Rajiv Gandhi International Stadium, Hyderabad C/o Hyderabad Cricket Association, Through A. Srinivas Goud, Chandra Shekar, Srikanth Reddy, Civil Engineer, Chief Curator, Estate Manager, Email: Srinivasankamgari@gmail.com , chandu_cricket30@gmail.com , srikanth.oiadri@gmail.com ;
11.	Himachal Pradesh Cricket Association Stadium, Dharamsala C/o Himachal Pradesh Cricket Association, Through Mr. Avnish Parmar Secretary, HPCA, Email: secretary@hpca.cricket ;
12.	Barabati Stadium, Cuttack C/o Odisha Olympic Association, Through Subrat Kumar Behera CEO, Email: cco@odishacricket.in .